

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

CP/020/42/2018 in OA/020/1223/2014

HYDERABAD, this the 23rd day of April, 2021

**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



1. Smt T. Suseela, W/o. Late T. Ranga Rao,
Ex-Junior Clerk, O/o. Senior Divisional Personnel Officer/BZA,
SC Railway, Vijayawada, Aged about 49 years,
C/o. T. Nageswara Rao, H.No.20-6-161,
Ramalingeswara Rao Pet, 4th Lane,
Vijayawada - 520 003, Krishna District.
2. Smt Thota Sunitha, D/o. Late T. Ranga Rao (Divorced),
Aged about 32 years, R/o. H.No.20-6-161,
Ramalingeswara Rao Pet, 4th Line,
Vijayawada - 520 003, Krishna District.

...Applicants

(By Advocate : Smt Rachna Kumari)

Vs.

1. Mr. Vinod Kumar Yadav,
The General Manager, South Central Railway,
Rail Nilayam, Secunderabad.
2. Mr. N.V. Ramana Reddy, The Chief Personnel Officer,
South Central Railway, Rail Nilayam, Secunderabad.
3. Mr. Sanjay Sankrityayan, Chief Security Commissioner (R.P.F),
Rail Nilayam, South Central Railway, Secunderabad.
4. Mr. R. Dhananjayulu, Divisional Railway Manager,
South Central Railway, Vijayawada Division, Vijayawada.
5. Mr. S.R. Gandhi, Senior Divisional Security Commissioner,
Railway Protection Force, South Central Railway,
Vijayawada Division, Vijayawada.
6. Mr. P. Nehamiah, Senior Divisional Personnel Officer,
South Central Railway, Vijayawada Division, Vijayawada.

... Respondents

(Respondent No.3 and 5 are not necessary parties)

(By Advocate: Sri M. Brahma Reddy, Sr. PC for CG)

ORAL ORDER
(As per Hon'ble Mr. Ashish Kalia, Judl. Member)

Through Video conferencing:



Learned counsel for the respondents submits that they have disposed of the representation of the petitioners in compliance of the direction of this Tribunal. Learned counsel for the petitioners submits that the respondents have taken the very same stand again.

2. In view of the above, we observe that the order of the Tribunal is complied with. Hence, the C.P. is closed with liberty to the petitioners the challenge the order passed by the respondents, if they are so advised.

(B.V. SUDHAKAR)
ADMINISTRATIVE MEMBER

(ASHISH KALIA)
JUDICIAL MEMBER

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